

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-322**

Appeal No. - 149/252/ND/2020

**IN THE MATTER OF:**

Total Airport Services India Pvt Ltd

**Vs**

ROC

...Applicant

...Respondent

**SECTION**

U/s 252 of IBC, 2016

Order delivered on 17.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : M. Yadubhashana Rao AROC for RoC

For the Respondent :

**ORDER**

Ld. ARoC appeared and seeks time to file reply. Let the same be filed. List the case for 20.04.2020.

Sd/-

(K.K. VOHRA)  
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)